

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO.1010
TO BE ANSWERED ON 4TH DECEMBER, 2015**

INCOME LIMIT FOR HMDG

1010. SHRIMATI MAUSAM NOOR:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government proposes to raise the criterion of annual income under the Health Minister's Discretionary Grant (HMDG) scheme;
- (b) if so, the details thereof indicating the revised ceiling amount for eligibility thereunder;
- (c) whether the Government proposes/ has proposed to widen the scope of the aforementioned scheme apart from the prelisted medical conditions and procedures thereunder; and
- (d) if so, the details thereof?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(SHRI JAGAT PRAKASH NADDA)**

- (a) & (b): At present, no proposal to raise the eligibility levels of income for availing assistance under HMDG scheme is under consideration of the Government.
- (c) & (d): At present, no such proposal is under consideration of the Government.

.....